GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA UNSTARRED QUESTION NO. 602

(ANSWERED ON 04.12.2025)

STATUS OF RTI

602. SHRI RITABRATA BANERJEE:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of applications filed under the RTI Act during the last five years, year-wise;
- (b) the number of applications rejected, year-wise;
- (c) the number of applications with no answer or denied information, year-wise; and
- (d) the details of applications answered, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (d): As per the Central Information Commission (CIC), data in respect of part (a), (b) and (d) of the Question is given in the table below:-

Table: Number of applications filed, rejected and answered under RTI Act, 2005.

Sl. No.	Details of information sought	2023-24	2022-23	2021-22	2020-21	2019-20
(i)	Number of applications filed under the RTI Act, 2005		16,38,784	14,21,226	13,33,802	13,74,315
(ii)	Number of applications rejected	67,615	52,662	53,733	51,390	58,634
(iii)	Number of applications answered	14,30,031	13,15,222	11,31,757	Not Available	10,86,657

Insofar as part (c) of the Question is concerned, the Central Information Commission (CIC) has informed that no such data is compiled by them.
